

## COUNCIL OF STATES

Friday, 17th April 1953

The Council met at a quarter past eight of the clock in the Morning, MR. CHAIRMAN in the Chair.

### ORAL ANSWERS TO QUESTIONS

#### FOREIGN AID FOR HEALTH INSTITUTIONS

\*432. SHRI M. VALIULLA: Will the Minister for HEALTH be pleased to state:

(a) what amount has so far been received by, or allocated to, the Ministry of Health out of the foreign aid given to India under various programmes; and

(b) the names and location of the institutions which have received assistance out of the said aid?

THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRASEKHAR): (a) and (b). Generally assistance from foreign countries is received by way of experts, training facilities and equipment, the money value of which is difficult to calculate. The only assistance received in the form of a cash payment is a sum of £2,50,000 for the establishment of an All-India Medical Institute which is to be located in the Safdarjang area at New Delhi. Further cash payments for this scheme to the extent of £7,50,000 are expected in due course.

SHRI M. VALIULLA: Is the allocation of the fund made by the Government of India to the leading institutions or is it administered by the aiding governments? Is it to be spent by the Government of India?

SHRIMATI M. CHANDRASEKHAR: It is spent on the recommendation of the Government of India.

#### HIGHWAYS TO BE DECLARED AS NATIONAL HIGHWAYS IN MYSORE STATE

\*433. SHRI M. VALIULLA: Will the Minister for TRANSPORT be pleased to state:

(a) whether the Government of India propose to maintain or develop any roads in Mysore State under the National Highway Scheme;

(b) if so, what are the roads; and

(c) what are their lengths?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) No. The State Government of Mysore have not so far elected to participate in the National Highway Scheme on the same basis as the other States.

(b) and (c). Do not arise.

SHRI K. S. HEGDE: Do Government still stand by the Nagpur Plan?

SHRI O. V. ALAGESAN: Yes, though it has been modified somewhat.

SHRI GOVINDA REDDY: What is the basis for the participation of the States in the National Highway Scheme?

SHRI O. V. ALAGESAN: The association of the Part B States in the National Highway Scheme has taken effect from the 1st April, 1950. At the time of the financial integration all the other Part B States came in.

SHRI GOVINDA REDDY: Is the State expected to contribute a percentage of the cost of the National Highway?

SHRI O. V. ALAGESAN: Yes, an amount equal to that spent by the State on National Highways was given on credit to the Centre at the time of financial integration by the other Part B States, but Mysore did not consent to this.

SHRI GOVINDA REDDY: Is it meant for construction as well as for maintenance?

SHRI O. V. ALAGESAN: Yes.

SHRI V. K. DHAGE: What is the basis upon which the other Part B States have joined the National Highway Scheme?

SHRI O. V. ALAGESAN: Except Mysore, all the other Part B States have joined the Scheme.

SHRI RAMA RAO: Because all the other States are in this National Highway Scheme and not Mysore, does it mean that Mysore is not part of India?

SHRI O. V. ALAGESAN: I do not know how that arises, Sir.

SHRI H. P. SAKSENA: The hon. Minister replied that all the Part B States have joined this scheme. May I know if the State of Jammu and Kashmir has joined?

MR. CHAIRMAN: Mr. Valiulla.

SHRI H. P. SAKSENA: Am I to get no answer to my question, Sir?

MR. CHAIRMAN: You know it.

#### RECOGNITION OF MEDICAL COLLEGES

\*434. SHRI M. VALIULLA: Will the Minister for HEALTH be pleased to State:

(a) the number of medical colleges in India that are not yet recommended by the Indian Medical Council for recognition by the Government of India;

(b) which are those colleges; and

(c) whether there are any medical colleges in respect of which the Indian Medical Council have recommended the withdrawal of recognition?

THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRASEKHAR): (a) and (b). Under the Indian Medical Council Act, 1933, medical qualifications granted by universities and other examining bodies are recognised and not individual medical colleges where students are trained. The Medical Council of India have not yet recommended for recognition by the Government of India the M.B.B.S. degree granted by the following Universities:—

1. Utkal.

2. Poona.

3. Gujarat.

4. Nagpur.

5. Rajputana

6. Bihar.

The Medical Colleges affiliated to these universities are:—

1. Shri Ram Chandra Bhanj Medical College, Cuttack;

2. B. J. Medical College, Poona;

3. B. J. Medical College, Ahmedabad;

4. Medical College, Nagpur;

5. Sawai Man Singh Medical College, Jaipur; and

6. Darbhanga Medical College, Darbhanga

(c) No.

SHRI M. VALIULLA: Was any medical college recommended for recognition by the Medical Council and afterwards this recommendation was withdrawn?

SHRIMATI M. CHANDRASEKHAR: No.

DR. SHRIMATI SEETA PARMANAND: What is the basis for the withdrawal of the recognition of the medical college at Nagpur?

SHRIMATI M. CHANDRASEKHAR: The standard of teaching and examination is seen and if that is not up to the required standard, then the recognition is withdrawn.

DR. SHRIMATI SEETA PARMANAND: Was it because the standard of teaching was not up to the mark or was it because the building or the equipment was not sufficient? That is the information required.

SHRIMATI M. CHANDRASEKHAR: Even that is so.

MR. CHAIRMAN: This, that or something else.